Shri Narayanankutty Menea: May I know whether there was an incident of a plane after taking off was compelled to return to the aerodrome, because the gasolene which was filled up was mixed with water?

Shri Humayun Kabir: There were certain reports about planes having made forced landings and in every case the cause is investigated. If the hon. Member asks about any particular instance without giving notice, it is difficult to give an answer off-hand.

Mr. Speaker: I cannot enlarge the scope of the question. It relates only to a particular question.

Soil Conservation in Manipur

- *189. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether any effort is being made to control shifting cultivation and promote soil conservation and terrace cultivation in the hills of Manipur;
- (b) what are the steps taken in this direction;
- (c) what amount of money is being provided for 1957-58 to promote terrace cultivation; and
- (d) what is the acreage of land brought under terrace cultivation up to date?

The Minister of Cooperation (Dr. P. S. Deshmukh): (a) Yes.

- (b) One Agricultural Officer (Soil Conservation) and staff have been appointed and demonstration plots have been laid down by the Forests and Agriculture Departments.
 - (c) Rs. 330,600/-.
- (d) No survey has been made or records maintained by the State about the area brought under terrace from year to year.
- Shri L. Achaw Singh: May I know whether Government is aware that

the tribal population of Manipur practise shifting cultivation and Government has reserved forest lands in the hills as reserved areas in order to stop shifting cultivation which has deprived them of their proprietory lands; this has created a lot of discontent among them. If so, may I know whether Government has taken any steps?

- Mr. Speaker: The hon. Member is making a speech and not putting a question. What is it that he wants?
- Shri L. Achaw Singh: I want to know whether Government is aware that as a result of government's reserving forest lands in the hills of Manipur as reserved areas, the tribal people have been deprived of their proprietory lands as a result of which there is a lot of discontent among them. What steps have Government taken to alleviate this?
- Dr. P. S. Deshmukh: Due notice of any hardship caused is taken and we try to do our best.
- Shri P. K. Deo: What steps are being taken to rehabilitate those persons who are being displaced by means of restricting this shifting cultivation?
- Dr. P. S. Deshmukh: I do not think there are any wholesale displacements of any persons. We are trying to improve their lot and increase their income from the kind of agriculture they are carrying on.

Gram Sevaks and Sevikas

- *192. Shri B. S. Murthy: Will the Minister of Community Development be pleased to state:
- (a) whether a scheme of competition on a national level is being proposed to adjudge best gram sevaks and sevikas;
- (b) if so, the salient features of the scheme; and
- (c) the cost involved in the proposal?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, Sir.

- (b) A copy of the scheme is placed on the Table of the Lok Sabha. (See Appendix I, annexure No. 80].
- (c) The cost involved is Rs. 69,000]-per year; but for the year 1958-59 it amounts to Rs. 66,500/- as the gift of the motor cycle for that year will be made by the Prime Minister.
- Shri B. S. Murthy: Gram sevaks and sevikas are more or less well versed in their respective mother tongue. If it is a question of test on a national level, as has been stated by the officers concerned, as well as M.Ps, what is the language in which they will be tested?
- Shri S. K. Dey: If it happens to be the case of gram sevika who is tried out for the national award, certainly it should not be difficult to have some members associated with the test who will be familiar with the local dialect. Besides, it is not the dialect that will determine the award, but the actual work accomplished in the field.
- Shri B. S. Murthy: The point is this
- Mr. Speaker: The hon. Minister has said that some other person who knows the language will be associated with it.
- Shri B. S. Murthy: I have an honest doubt. There are a number of States and a number of languages. Every State has sent two or three persons. There is a committee in the Centre. What is the criteria by which the ability of the gram sevaks and sevikas is tested?
- Mr. Speaker: The hon. Member's question is, when there are so many languages, are the gram sevaks expected to know one single language?
- Shri S. K. Dey: There would be one person sent up by every State as

the person eligible for the national award. It should not be difficult for the committee which tests these 14 candidates to evolve criteria for dispassionate judgment.

Shri Thimmaiah: What is the difference in the nature of the work done by the gram sevaks and sevikas of the Community Development Blocks and the gram sevaks and sevikas of the Social Welfare Board? Is there not a duplication of the work?

Mr. Speaker: Order, order. Hon. Members have got enough literature in the Parliament library. They may look into it.

Shri Tangamani: In the statement laid on the Table, we find exhaustive schemes for prize competition. May I know whether the competition took place during the year 1956-57 at the block level, district level, State level and national level and if so, how many were awarded prizes during that period?

Shri S. K. Dey: We have never had a competition of this kind before. This is the first time we are trying it out

Shri Raghubir Sahai: Has it been brought to the notice of the hon. Minister that the number of villages that are placed under the charge of a gram sevak or sevika is too large and unless the number of villages is reduced, the accomplishment of work cannot be substantial?

Shri S. K. Dey: We are very fully aware of the large size of the territory operated by a gram sevak or gram sevika. But in view of the expansion programme planned for the second Five Year Plan period, we have been forced to make a compromise in the jurisdiction of these workers. We hope that in the third Five Year Plan, we shall be able to make some adjustment.

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Shrimati Manjula Devi: May I know whether the Government are aware that in some of the States, the gram sevaks of those areas are idle without any work and without absolutely any contact with the masses and whether Government are taking any steps in the matter?

Shri S. K. Dey: I am not aware of any such cases. If the hon. Member would very kindly let me know instances that have come to her notice, I will certainly take appropriate action.

हिमाचल प्रवेश में बाद्यान्त की कमी

*१६३- श्री पब्म देख : क्या खाछ सचा कृती मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह मच है कि फसल न होने के कारण हिमाचल प्रदेश में खाद्याओं की भारी कमी हो गई है; और
- (ख) क्या सरकार का वहा धनाज की सस्ती दुकानों को खोलने की व्यवस्था करने का विचार है ?

क्षाचातचा कृषि उपमंत्रेः (शो अ० म० थामस): (क) जी नही।

(स) सरने धनाज की दुकाने, उप-भोक्ता लोगों में खाद्यान्न वितरण करने के लिये, इस क्षेत्र में पहले में ही चालू हैं।

श्री पद्म देव : क्या मत्री महोदय को मालूम है कि हिमाचल में कुछ ऐसे इलाके भी है जहां प्राज दम साल की ब्राजादी के पञ्चात् भी लोग ध्रनाज के साथ यास मिला कर साते हैं और भ्रपना गुजारा करते हैं ?

काष्य तथा कृषी मंत्री (श्री अ॰ प्रव चन) : हम को ऐसी किसी बात का पता नहीं है, ग्रानरेबल मैम्बर को पता होगा। श्री १ वृष्ट श्रेष : में प्राप को बतलाना नाहता हूं कि हिमानल में पांगी नामक एक स्थान है जहां लोग गेहूं के ग्राट के साथ या दूसरे ग्राट के साथ गेह का भूसा या जौ का भूसा श्रीर पाशाणभेद बूटी के पत्ते मिला कर खाते हैं। में जानना चाहता हूं कि सरकार ऐसे इलाकों के लिये क्या कुछ, करने जा रही है ?

श्री अ० प्र० जैन : हम को तो इस बात का पता नहीं है।

Mr. Speaker: If the position is so bad as that, hon. Members may bring it to the notice of their own Government and this Government also. Straightaway this Government has no jurisdiction in this matter. They can only assist the local Government.

श्री पक्षम देव : इसी प्रश्न के सम्बन्ध में मैं एक ग्रीर प्रश्न करना चाहता हूं।

Mr. Speaker: The hon. Member is going on arguing in this matter with respect to which the hon. Minister has no knowledge.

श्रं रहम देव : क्या माननीय मंत्री जी को यह जात है कि हिमाचल में बहुत सारे इलाके ऐसे है जहां पर ६० रुपया मन चावल और ४० रुपया मन गेहूं मिल रहा है श्रीर ऐसा होने पर भी लोगो को मुश्किलात का सामना करना पड़ता है ?

श्री अ० प्र० अंत : श्रानरेबल मैम्बर वहां पर मिनिस्टर रह चुंके हैं । उस वक्त तो उन्हों ने हमें कोई ऐसी खबर नहीं दी ।

श्रा **ब्स देव**: में बतलाना चाहता हूं कि कई बार दो गई है भीर कई बार कहा भी गया है।

Shri Y. S. Parmar rose-

Mr. Speaker: We will hear the Chief Minister now.

Shri Y. S. Parmar: May I now whether it is a fact that 600 maunds of